

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 99 of 2011

Dated : 10th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

N.T.P.C. Limited **... Appellant(s)**

Versus

C.E.R.C. & Ors. **....Respondent(s)**

Counsel for the Appellant(s): Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. R.B. Sharma for R.3 to R.5 & R.8

ORDER

Mr. R.B. Sharma appearing on behalf of R. 3 to R.5 has filed reply. He undertakes to file Vakalatnama on behalf of R.18 and seeks some time to file the reply.

Post the matter for hearing on **23.11.2011**. In the meantime, the reply be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member
ts/ss

(Justice M. KarpagaVinayagam)
Chairperson